

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Smt. T. Indira, B.Com. LL.B, District & Sessions Judge, Thalassery.

DATED: 17-12-2018.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. P.N. Vinod, Addl. District & Sessions Judge -I /Addl. MACT, Thalassery.	From 5.00 PM on 18-12-2018 till 5.00 PM on 21-12-2018	Sri. R.L. Baiju, Addl. District & Sessions Judge -II /Addl. MACT, Thalassery.
		From 5.00 PM on 21-12-2018 till 5.00 PM on 22-12-2018	Sri. Rajeev. K.S Addl. District & Sessions Judge -III/ Addl. MACT, Thalassery
		From 5.00 PM on 22-12-2018 till 9.30 AM on 24-12-2018	Sri. Vidyadharan. V.S, Chief Judicial Magistrate, Thalassery.
		From 5.00 PM on 26-12-2018 till 9.30 AM on 27-12-2018	Sri. Vidyadharan. V.S, Chief Judicial Magistrate, Thalassery.
		From 9.30 AM on 27-12-2018 till 5.00 PM on 29-12-2018	Sri. Rajeev. K.S Addl. District & Sessions Judge -III/ Addl. MACT, Thalassery.
		From 5.00 PM on 29-12-2018 till 9.30 AM on 31-12-2018	Sri. Vidyadharan. V.S, Chief Judicial Magistrate, Thalassery.
2	Smt. Alshari. A Munsiff, Payyannur. (and in charge of Munsiff, Taliparamba)	From 5.00 PM on 18-12-2018 till 9.30 AM on 20-12-2018	Smt. Vandana. R, Addl. Munsiff, Kannur.



Sd/-
DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Additional District and Sessions Judge -I, II & III, Thalassery.
- 2) The Chief Judicial Magistrate, Thalassery.
- 3) The Munsiff, Payyannur & Taliparamba.
- 4) The Addl. Munsiff, Kannur,
- 5) The Public Prosecutor, Thalassery.
- 6) The Station House officer, Thalassery.
- 7) The Secretary, Bar Association, Thalassery.
- 8) The Notice Board, District Court, Thalassery.

9) The Judicial Service Center (for uploading in District Courts Website)

By Order

SHERISTADAR.